IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT-IV : SPECIAL BENCH

28. **CP(IB)-1351(MB)/2020**

CORAM:

SHRICHANDRA BHAN SINGH
MEMBER (Technical)

SHRI H.V. SUBBA RAO
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.03.2021**

NAME OF THE PARTIES: BBM Acoustic India Pvt. Ltd.
v/s.
Man Energy Solutions India Pvt. Ltd.

SECTION: 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

The Court is convened through Video Conference.

1. Mr. Harshavardhan Bhende a/w Mr. Omkar Deosthale and Mr. Ameya Ranade, Ld. Counsel for the Petitioner present. Ms. Aishwarya Kaushiq a/w Mr. Ruturaj Bankar and Mr. Parveen Arora, Ld. Counsel for the Respondent present.

2. The Respondent is directed to file reply, if not filed, within two weeks' time with a copy served on to the Counsel for the Petitioner. The Petitioner may file rejoinder, if any, with a copy served on to the other side. Pleadings are to be completed before the next date of hearing.

3. List this matter for hearing on **28.04.2021** before regular Bench.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)

22.03.2021 / pvs